

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8058 OF 2001

NIRMAL CHANDRA SINHA

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH Civil Appeal NO. 8059 of 2001

(With office report)

Date: 20/02/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. Dinesh Dwivedi, Sr.Adv.
Mrs. Sumita Ray,Adv.

For Respondent(s)

Mr. R.G. Padia, Sr.Adv.
Ms. Salini Kumar, Adv.
Mr. B.K. Prasad, Adv.
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
ORDER

Finally four weeks' time is allowed to the parties to receive
definite instructions as to whether they are agreeable to refer the matter
to Lok Adalat or Mediation Centre.

(PAWAN KUMAR)
COURT MASTER

(P.S. TYAGI)
COURT MASTER